



\$~2

IN THE HIGH COURT OF DELHI AT NEW DELHI

ITA 415/2019 +

PR.COMMISSIONER OF TAX

..... Appellant

Through: Mr. A Renganath, Advocate for

Mr. Ajit Sharma, Advocate

versus

RJ CORP. LTD.

..... Respondent

Mr. Ved Jain, Advocate Through:

**CORAM:** 

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

> ORDER 10.11.2022

%

At the request of learned counsel for the appellant, adjourned to 4<sup>th</sup> July, 2023.

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

**NOVEMBER 10, 2022** AS